

BA 1846 OF 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

WEDNESDAY, THE 08TH DAY OF APRIL, 2020 /19TH CHAITHRA, 1942

Bail Appl.No.1846 OF 2020

CRIME NO.658/2020 OF UDAYAMPEROOR POLICE STATION

PETITIONER:

SAJI T.P., S/O. PANKAJAKSHAN, AGED 48 YEARS,
THOTTUPURATH, PERUMBALAM, ERNAKULAM.

BY ADV.SMT. JYOTHILAKSHMY K.K.

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM.
2. THE STATION HOUSE OFFICER,
UDAYAMPEROOR POLICE STATION,
UDAYAMPEROOR P.O., PIN-682 307.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 08.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks further time to get instructions.

Post on 11.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/8/4/2020